

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD

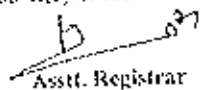
Date: 16/5/2016

To

Appellant as per address in table below
Respondent as per address in table below

Final Order No. A/ 70170/2016 DB& MO 70147/2016 dated 05/05/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the
Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
E/MISC/70044/2016 E/2111/2008		COMMISSIONER OF CENTRAL EXCISE, GHAZIABAD CGO COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD
	Name and Address of Respondent	DELTA FOODS P.LTD B-10, SITE-1, B.S. ROAD INDL AREA, GHAZIABAD

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s)

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishun Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

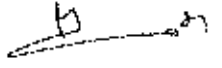
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 C.D.R. 15 Office Copy 16 Guard File.

17 M.S KNOWLEDGE PROCESSING PVT LTD(TAMMANAGEMENTINDIA.COM)


Asstt. Registrar
Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

MA-70044/16
& Ex. Appeal No.2111/08

Arising out of O/A No.129-CE/GZB/2008 dated 30.06.2008 passed by
Commr. (Appeals) of Central Excise, Customs & S.Tax, Ghaziabad

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

-
1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental Authorities? : Yes
-

Commissioner of Central Excise & S. Tax, Ghaziabad

...APPELLANT(S)

VERSUS

M/s Delta Foods (P) Ltd.

RESPONDENT (S)

APPEARANCE

Shri Ashutosh Nath, Asstt. Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 05.05.2016

Final ORDER NO. 70/70/2016
MISC ORDER NO. 70/47/2016



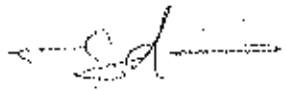
Per Mr. Anil Choudhary :

The Appeal is dismissed as withdrawn, as prayed by the Id. Commissioner for Revenue in view of CBEC Circular dated 17.12.2015, without entering into merits. M.A. also stands disposed off.

(Pronounced in the open Court)


(Anil G. Shakkarwar)
Member (Technical)

mm


(Anil Choudhary)
Member (Judicial)

प्रमाणित प्रति / Certified True Copy

7.6.16
सहायक नॉलेज / Asstt. Registrar
बीमागुल्ल, जयपुरगुल्ल एवं बीमा नॉलेज
अपील अधिकारी / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, एलाहाबाद-211001
38, M. G. MARG, ALAHAABAD-211001

